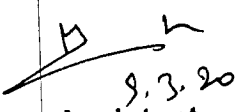


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 02.03.2020 To 06.03.2020				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		<b>FINAL ORDER</b>		
1	E/2352-54, 2356-61 /2010	FO/51816-24/2019	02.03.2020	05.03.2020
2	E/53303/2018	FO/50374/2020	26.02.2020	02.03.2020
3	E/50314/2019 with E/co/50358/2019 E/Misc/50844/2019	FO/50375/2020	26.02.2020	02.03.2020
4	E/52268 /2019	FO/50377/2020	26.02.2020	02.03.2020
5	E/50094,52286/2016 E/52128,53164/2015	FO/50379-82/2020	26.02.2020	02.03.2020
6	E/52808/2019	FO/50384/2020	27.02.2020	02.03.2020
7	E/52011 /2018	FO/50402/2020	03.03.2020	05.03.2020
			 9.3.20 <b>Assistant Registrar Excise Branch- DB</b>	

**Kind Attention:** Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by : Amit(LDC)